

(क) क्या यह सच है कि कूपर एलन कम्पनी के कर्मचारी इस कम्पनी को सरकार द्वारा अपने नियन्त्रण में लिए जाने की मांग करते आ रहे हैं ;

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार ने क्या कार्यवाही की है ; और

(ग) कम्पनी के प्रबन्धकों द्वारा की गई अनियमितताओं का विवरण क्या है और उनके खिलाफ सरकार ने क्या कार्यवाही की है ?

†[TAKING OVER OF COOPER ALLEN COMPANY]

*9. SHRI SURAJ PRASAD : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the employees of the Cooper Allen Company have been demanding that the control of the Company be taken over by Government;

(b) if so, what action has been taken by Government in this regard; and

(c) what are the details of the irregularities committed by the management of the company and what action has been taken by Government against them.?

औद्योगिक विकास, आंतरिक व्यापार तथा समवाय-कार्य मंत्रालय में उपमंत्री (श्री भानु प्रकाश सिंह) : (क) और (ख) जी, हाँ। ब्रिटिश इन्डिया कार्पोरेशन के प्रबन्धकों ने भी सरकार से निगम के कूपर एलन तथा नार्थ वेस्ट टेनरी एक्को को अपने नियन्त्रण में लेने की प्रार्थना की थी। सरकार ने इस प्रार्थना को स्वीकार कर लिया है तथा कानपुर में टेनरी एण्ड फुट वीयर कार्पोरेशन आफ इण्डिया नाम से एक नयी कम्पनी की स्थापना की है। अधिकार में लेने की कार्यवाही दिनांक 23 मई, 1969 को पूरी हो गई।

(ग) निगम के मामले की जांच का कार्य जारी है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : (a) and (b) Yes, Madam, the management of the British India Corporation also requested the Government to take over the Cooper Allen and the North West Tannery Units of the Corporation. The Government have accepted the offer and have set up a new Company in the name and style of "The Tannery and Footwear Corporation of India Limited" at Kanpur, and the take-over has been effected on 23rd May, 1969.

(c) Investigation into the affairs of the Corporation is in progress.]

श्री सुरज प्रसाद : क्या सरकार बतायेगी कि सरकार ने कब इसको लेने का फैसला किया और कब इसको पूरी तरह अपने नियन्त्रण में ले लेगी?

श्री फखरुद्दीन अली अहमद : यह तो बताया है कि 23 मई, 1969 को इसे सरकार ने ले लिया है और उसके बाद कपी रजिस्टर्ड हो गयी है और काम शुरू हो गया है।

PUMP AND COMPRESSOR PLANT AT ALLAHABAD

*10 SHRI M. K. MOHTA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to set up an indigenous pump and Compressor Plant at Allahabad; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : (a) and (b) A proposal to set up a plant for the manufacture of special types of Pumps and Compressors at Naini near Allahabad is under consideration of the Government. The Plant when in full production, will have an annual capacity of 6,000 tonnes.

SHRI M. K. MOHTA : May I ask the Government whether it has been examined by the Government if it would be more economical to take up this project in one of the existing public sector units instead of setting up a new unit altogether for this purpose?

SHRI FAKHR UDDIN ALI AHMED: This matter has been examined in detail and formerly there was an idea of having a very big project having production of over 16,000 tonnes, but now we have reduced it to about 6,000 tonnes and for that purpose it is proposed to consider the location of this project at Naini.

THE DEPUTY CHAIRMAN : The Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

LOCATION OF BLAST FURNACE

*11 **SHRI A. D. MANI :** Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government propose to commission a blast furnace to meet the shortage of foundry-grade pig iron in the country, and

(b) if so, where the blast furnace will be located?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) and (b) A proposal to set apart one of the blast furnace at the Durgapur Steel Plant exclusively for production of foundry-grade pig iron is under consideration

रेलवे को तूफान के कारण हुई हानि

*12. **श्री राम सहाय :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष जून के मध्य में तमिलनाडु तथा आन्ध्र प्रदेश में आये तूफान के कारण भारतीय रेलवे को जो हानि उठानी पड़ी उस का व्यौरा क्या है,

(ख) मद्रास-विजयवाड़ा सेक्शन पर फिर से सामान्य यातायात चालू होने तक रेलवे को अनुमानित कितनी हानि हो जाने की संभावना है ;

(ग) रेलवे को उक्त सेक्शन में पिछले छ महीनों में कितनी आय हुई और गत वर्ष इन्हीं महीनों में कितनी आय हुई थी; और

(घ) मई तथा जून, 1969 के दौरान तेलगाना आन्दोलन के प्रसंग में रेलवे की सम्पत्ति को कितनी हानि हुई है और इस सम्बन्ध में कितनी लोगों को पकड़ कर उन पर मुकदमे चलाये गये हैं ?

†[LOSS TO THE RAILWAYS DUE TO STORMS

*12. **SHRI RAM SAHAI :** Will the Minister of RAILWAYS be pleased to state :

(a) the details of loss suffered by the Indian Railways on account of the storm which swept over the States of Tamil Nadu and Andhra Pradesh in the middle of June this year ;

(b) the estimated loss likely to be suffered by the Railways till the normal traffic is restored on the Madras-Vijayawada Section ;

(c) the income of the Railways from the aforesaid Section during the last six months and the income for the corresponding period last year, and

(d) the extent of damage caused to railway property in connection with the Telengana agitation during the months of May and June, 1969 and the number of persons apprehended and prosecuted in this connection ?]

रेल मंत्री (रा० राम सुभग सिंह) (क) जून, 1969 में कोई तूफान नहीं आया था। सम्भवतः माननीय सदस्य का आशय मई महीने के तूफान से है। यदि ऐसा है, तो निम्नलिखित खण्डों में टूट-फूट आयी -

- (i) विजयवाड़ा-गुडिवाड़ा
- (ii) विजयवाड़ा-गुण्डाला
- (iii) गुन्टूर-दोनकोडा
- (iv) उप्पुगुडूर-चिन्नगजाम
- (v) दौरनाकल-विजयवाड़ा

†[] English translation.